

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.13403 of 2015

Bipin Bihari Pradhan

....

Petitioner

Mr. B.K. Ragada, Advocate
Mr. G. Misra, Sr. Advocate (Amicus Curiae)
Mrs. Pami Rath, Advocate (Amicus Curiae)
Mr. B.P. Tripathy, Advocate (Amicus Curiae)

-versus-

State of Odisha and others

....

Opp. Parties

Mr. P.K. Muduli, AGA

**CORAM:
THE CHIEF JUSTICE
JUSTICE CHITTARANJAN DASH**

**ORDER
24.09.2022**

Order No.

31. 1. The grievance made by the Amicus Curiae (AC) is that visits have not been undertaken to the various colonies in terms of the order dated 23rd February, 2022 of this Court. Although Mr. Muduli, learned AGA, states that visits have been undertaken, the Court would like the respective Collectors of the various districts where the colonies exist, to undertake a visit to each of them afresh in the next one month and place before the Court photographs and videographs of the colonies to enable the Court to appreciate what the current position is in each of those colonies. Copies of such videos and photographs be supplied in a pen drive to the learned AC in advance before the next date of hearing.

2. The meeting of the Monitoring Committee be held in the 2nd week of November, 2022. The Commissioner-cum Secretary, Health and Family Welfare Department is present in virtual mode and assures the Court that the meeting will be convened as directed. The minutes of the meeting be placed on record by way of an affidavit before the next date.

3. List on 16th November, 2022.



KC Bisoi